


**INSTRUCTIONS FOR LISTING OF CASES IN THE
WEEKLY CAUSE LIST & DAILY CAUSE LIST**

Instructions for publishing the **Weekly Cause List** and **Daily Cause List** as per Rules of High Court of Chhattisgarh Rules, 2007, w.e.f. 20th June, 2016 are as follows:-

INSTRUCTIONS FOR CAUSE LIST

- 1] Every week, 5 cases category-wise shall be listed in the Weekly Cause List chronologically on the top of the list, thereafter remaining cases shall be of Court fixed date. If the number of cases does not exceed up to 15, then remaining cases shall be of Reader fixed date/other cases according to Roster (if not available).
- 2] Weekly Cause List shall be published on Wednesday up to 4:30 p.m.
- 3] If in any week Wednesday is holiday, then Weekly Cause List of that week shall be published on subsequent working day.
- 4] Not reach cases of Weekly Cause List shall be listed in the week next to the following week.
- 5] If Court has ordered to list the particular case in the next Weekly Cause List, then the case shall be listed in the week next to the following week.
- 6] Adjustment shall not be applied in Court's order cases and old cases pending up to year 2010.
- 7] A supplementary list may be published for urgent matters as per directions of the Hon'ble Benches. It is made clear that serial number in the supplementary cause list shall be fed after the serial number of Daily Cause List and Weekly Cause List.
- 8] A Standby cause list shall be prepared and same shall be listed before the available Special Single Bench and same shall be published along with Weekly Cause List.
- 9] The case, which due to exception, has been allotted to a particular Bench/Special Bench/by name, and if as per Roster, the same may be listed before the regular Bench, then it shall be listed before the regular Bench as per Roster.
- 10] If any particular case, in which fixed date has been given by the Hon'ble Court and on the day concerned Bench is not available as per Roster, then such case shall be listed on the next sitting of the Bench.


15.6.16

INSTRUCTION FOR DAILY CAUSE LIST


- 1] The Daily Cause List shall be published up to 4:30 p.m. in the following manner:-

S.No.	Fresh cases registered on the day and Not-Reach cases of the day	Date of publishing of Daily Cause List	Cause list for the day
01.	Monday 4:30 p.m.	Tuesday	Thursday
02.	Tuesday 4:30 p.m.	Wednesday	Friday
03.	Wednesday 4:30 p.m.	Thursday	Monday
04.	Thursday 4:30 p.m.	Friday	Tuesday
05.	Friday/Saturday 4:30 p.m.	Saturday/Monday	Wednesday

- 2] Fresh cases received from Lawzima shall be listed in the following manner:-

**INSTRUCTION FOR LISTING OF FRESH CASES
RECEIVED FROM LAW-ZIMA**

S.No.	Fresh Cases received from Lazima to Central Filing Section	Day of Publishing of Daily Cause List	Cause List for the day
01.	Monday	Tuesday	Thursday
02.	Tuesday	Wednesday	Friday
03.	Wednesday	Thursday	Monday
04.	Thursday	Friday	Tuesday
05.	Friday/Saturday	Monday	Wednesday


15.6.16

(Ramashankar Prasad)
Registrar (Judicial)

Sd/-

HON'BLE THE CHIEF JUSTICE